

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

Dated, the 4th June, 2021

It is hereby notified for information of all concerned that in view of continuing threat of COVID-19 pandemic and extension of lockdown by Government of Odisha in the entire State of Odisha vide Order No.2980/R&DM(DM) Dtd.30.05.2021, the High Court will function from 07.06.2021 to 02.07.2021 as per the following arrangements:

1. One Division Bench and six Single Benches will function every working day at 10.30 A.M. through Video Conferencing.
2. The office of the High Court will function with 50% staff (except the Officers of the rank of Assistant Registrar and above). The staff who are required to attend the High Court should carry their Identity Cards at all times.
3. Except the Officers and staff of the Court, there shall be restrictions for others over entry into the High Court campus. However, the Advocates concerned may come to the High Court for the limited purpose of removal of defects.
4. Filing of cases and documents may be done either through Drop Box (kept near the counters of the Copying Section) from 10.30 A.M. to 12.30 P.M. or through E-mail at efiling.od-hc@gov.in or through E-Filing portal.
5. For listing of cases, mention may be made by filing Mention Memos in the Drop Box (kept near the counters of Copying Section) between 11.00 A.M. and 12.00 Noon. Urgent matters where oral mentioning is felt necessary may be done before the Registrar (Judicial) and Deputy Registrar (Judicial) through Video Conferencing between 11.00 A.M. and 12.00 Noon in the following links:

Registrar (Judl.) - <https://meet.jit.si/ohcrjmention> (For Civil matters)

Deputy Registrar (Judl.)-<https://meet.jit.si/ohcdrmention> (For Crl. matters)

6. Functioning of the Lawzima Courts shall continue to remain suspended.
7. The operation of the VC cabins in the premises of the Odisha State Bar Council shall continue to remain suspended.

All concerned are requested to cooperate with the said arrangements made with a view to containing the spread of COVID-19.

BY ORDER

SM
4/6/2021

REGISTRAR (JUDICIAL)

Memo No. 6588 (150) / **Dtd.04.06.2021**

Copy forwarded to:-

1. All Officers of the Court
 2. The Addl. Registrar –cum-Principal Secretary to Hon'ble the Chief Justice
 3. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court
 4. All Superintendents of the Court
 5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court
 6. The Medical Officers of the Court
 7. Notice Board
- for information and necessary action.


SPECIAL OFFICER (SPL. CELL)

Memo No. 6589 (80) / **Dtd.04.06.2021**

Copy forwarded to the -

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges.....(All) of the State
12. President, High Court Bar Association, Cuttack
13. Secretary, High Court Bar Association, Cuttack
14. Commissioner of Police, Police Commissionerate, Bhubaneswar
15. Deputy Commissioner of Police, Cuttack

for information and necessary action.


SPECIAL OFFICER (SPL. CELL)

Memo No. 6590 (15) / Dtd. 04.06.2021

Copy forwarded to:-

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar
3. The Presiding Officer, State Education Tribunal, Bhubaneswar
4. The Chairman, Sales Tax Tribunal, Cuttack
5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur
for information and necessary action.


4.6.21

SPECIAL OFFICER (SPL. CELL)